ITEM NO.19 COURT NO.1 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1023/2016

RISHABH DUGGAL Petitioner(s)

VERSUS

BAR COUNCIL OF INDIA THROUGH ITS CHAIRMAN Respondent(s)

(IA No. 87186/2020 – CLARIFICATION/DIRECTION, IA No. 1/2016 - EX-PARTE STAY, IA No. 87190/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 87183/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 87181/2020 - INTERVENTION APPLICATION, IA No. 70668/2017 - INTERVENTION APPLICATION and IA No. 2/2017 - PERMISSION TO FILE ANNEXURES)

Date : 21-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Zoheb Hossain, Sr. Adv.
Ms. Adeeba Mujahid, Adv.
Mr. Pranjal Tripathi, Adv.

For Respondent(s) :Mr. Rishabh Sancheti, Adv.
Mr. Nishant Kumar, Adv.
Dr. P. V. Saravanaraja, AOR
Mrs. Chaitali Bhattacharya, Adv.
Mr. Vaibhav Sharma, Adv.
Mr. Chinraj K, Adv.
Mrs. Priya Agarwal, Adv.
Mrs. Asoka Devi, Adv.
Mr. Kodavath Punya, Adv.
Mr. Amar Kumar Raizada, Adv.
Mr. Krishna Kumar Yadav, Adv.
Mr. Arun Kumar Arunachal, Adv.
Mr. P.veerappan, Adv.

Ms. Radhika Gautam, AOR

Dr. N. Visakamurthy, AOR
Mr. K.M. Nataraj, A.S.G.
Mr. Santosh Kumar, Adv.
Mr. V.V.V. Pattabhiram, Adv.
Mr. Parnay Ranjan, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. G.S. Makkar(aor), Adv.

Signature Not Verified
Digitally signed by NITIN TALREJA
Date: 2026.08.31 16:46:26 IST
Reason:

Mr. Nipun Saxena, Adv.
Ms. Astha Sharma, AOR
Ms. Mantika Haryani, Adv.
Mr. Bhanu Mishra, Adv.
Mr. Dev Nagar, Adv.
Mr. B.d. Kundan Rao, Adv.
Ms. Anisha Soni, Adv.
Mr. Vinayak Mangal, Adv.
Ms. Radhika Gautam, AOR

UPON hearing the counsel the Court made the following

O R D E R

1. Ms. Radhika Gautam, learned counsel for the respondent(s)-Bar Council of India seeks and is granted time to have instructions with regard to withdrawal of impugned circular.

2. List on 25.09.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR